

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/6(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	SUNIL KUMAR SANWARIA VS KRISHNA COKE PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Ms. Manju Agarwal, Adv.] For the Petitioners
Ms. Anju Manot, Adv.]
Mrs. Rishi Agarwal, Adv.]

Mr. Saunak Mitra, Adv.] For the Respondent No. 1 to 4 and 8.
Mr. Gopal Kumar Khetan, Adv.]
Mr. Dripto Majumdar, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. List the matter on **03.05.2024 at 3:30 p.m.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**